**HIGH COURT OF JHARKHAND, RANCHI** 

**INFORMATION** 

No. 05/2025/ R&S

Dated:- 1st July, 2025

In exercise of powers conferred under the provision of Sub Section (2) of Section 80A of the Representation of People Act, 1951 read with Rule 321 (d) of High Court of Jharkhand, Rules 2001, Hon'ble the Chief Justice has been pleased to assign and nominate **Hon'ble Mrs. Justice Anubha Rawat Choudhary** to try Election Petition bearing **Filing No. E.P. 5781/2025.** 

By Order

Sd/-

Registrar (Judicial)